

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020/8104/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the th 25 August, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 690 dtd. 23.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.09.2023, along with station leave permission, with the official vehicle, at own cost, for the to and fro journey from Tezpur to Guwahati, from the evening of 02.09.2023 till the morning of 07.09.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/8105-8106/A, dated, 25-08-23

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]